

Defective Case Register from 2025-02-22 to 2025-02-22

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-BLAPL/5766/2025	PRADEEP KUMAR MOHAPATRA	2025-02-22	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 22 not neat.
2	D-WP(C)/7541/2025	PRASANTA KUMAR MISHRA	2025-02-22	The name of the opp.parties in index affidavit and vakaltnama not correctly furnished
3	D-BLAPL/5771/2025	UMA SHANKAR PATEL	2025-02-22	Page no. 62 not completely scanned.
4	D-BLAPL/5845/2025	RAJESH RANJAN SAHOO	2025-02-22	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Affidavit is not proper,since the petitioner no.2 has disposed affidavit being in Custody. 2. .Petition not correctly addressed to Honorable Court
5	D-BLAPL/5775/2025	BINAYA BHUSAN ROUTRAY	2025-02-22	Wrong GR case no. mentioned in FIR.
6	D-BLAPL/5767/2025	PRAMOD KUMAR JENA	2025-02-22	Name of informant should not be mentioned as per standing order. Put up for further SR.
7	D-BLAPL/5777/2025	AMITAV TRIPATHY	2025-02-22	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 20 21 not neat.
8	D-BLAPL/1604/2025	RAJJEET ROY	2025-02-22	1. As per Standing order No. 03 dated 09.07.2024,the name of the informant shall not be reflected(in para-2) of the petition.2.D.BLAPL No.reflected in the cause title not proper
9	D-BLAPL/4790/2025	KEDAR CHANDRA SARANGI	2025-02-22	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 22 not neat.S.T case number not tally with rejection order , cause title and first para of the petition copy.
10	D-BLAPL/5753/2025	SIDHARTHA SANKAR RAY-2	2025-02-22	The name of Lower Court mentioned in Cause Title not correctly furnished.
11	D-BLAPL/5728/2025	PUSPAMITRA MOHAPATRA	2025-02-22	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 12 AND 15 not partial neat.
12	D-BLAPL/5736/2025	RUDRA NARAYAN PARIJA	2025-02-22	C.T case number not tally with cause title and first para of the petition copy.
13	D-CONTC/7651/2025	SUDHASHREE PASAYAT	2025-02-22	1.Address To Honorable Court Not Proper. 2.Opp Party..No.2.Not represent by Name
14	D-ABLAPL/5716/2025	ARUN KUMAR PATRA	2025-02-22	Name of lower pending court not correct in file.
15	D-WP(C)/7583/2025	RAMESH CHANDRA OJHA	2025-02-22	Age of op No 1 to 3 not mentioned in the cause title .

16	D-ABLAPL/5742/2025	ASHOK KUMAR PRADHAN	2025-02-22	Signature of the petitioner is not available in V Nama.
17	D-CRLMC/5653/2025	HRUDANANDA MOHAPATRA	2025-02-22	1.Provision Of Law Not Correctly Furnished On Top Of Cause Title. 2.C.copy of Annex-3 not filed.3. In I.A.Petition not correctly addressed to Honorable Court
18	D-BLAPL/5803/2025	RAKESH BEHERA	2025-02-22	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no.14 not neat and legible.2. As per rejection order under Annexure-2,S.T.case No. not mentioned in the cause title.
19	D-CRLMC/5652/2025	SUSHANTA KUMAR JOSHI	2025-02-22	.mobile Phone Numbers Of All The Signing Advocates Not Indicated
20	D-BLAPL/5800/2025	RAKESH BEHERA	2025-02-22	1. Address of the petitioner in cause title not tally with rej. order. 2. Date of P.S. not furnished in page nos.24 and 25.
21	D-CRLMC/5743/2025	SANTOSH KUMAR SAMANTARAY	2025-02-22	Page 19 and 21 not marked.
22	D-CRLMC/5739/2025	DIPTI RANJAN MOHAPATRA	2025-02-22	As per cause title petitioner number 1 and 3 are not parties in the impugned order passed in G.R no 32/2021 (N).P.S and G.R case number not furnished in the cause title.G.R case no wrongly mentioned in the FIR copy.
23	D-CRLMC/5778/2025	RAMAKANTA NAYAK	2025-02-22	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Occupation of the deponent on affidavit not furnished.2. Paragraph no. not furnished on declaration 3..Petition not correctly addressed to Honorable Court
24	D-CRLA/5814/2025	MANAS RANJAN BAUG	2025-02-22	Receipt showing copy on S.C VIGILANCE NOT SERVED
25	D-CRLREV/5741/2025	JNYANANANDA PANDA	2025-02-22	1.Not correctly addressed 2. Certificate for not filing any revision before learned Sessions Judge not filed.
26	D-CRLMC/5393/2025	SRINIVAS MOHANTY	2025-02-22	1.Name of the petitioner fathers name in affidavit does not tally with the cause title.2.page no.82 not filed.3.Age of the petitioner in affidavit does not tally with the cause title.
27	D-CRLMC/5720/2025	NIRANJAN PANDA	2025-02-22	Petition not correctly addressed to Honorable Court 1.Petitioner No.12 has not signed in V.Nama
28	D-BLAPL/5817/2025	DIPTIREKHA NANDA	2025-02-22	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
29	D-BLAPL/5795/2025	BIJAYA KUMAR RAGADA	2025-02-22	Counsels are not furnished full name in V.nama.
30	D-CMP/7600/2025	SAIBRATA RATH	2025-02-22	1. FAO Case No under annexure-1 be corrected in the Index

31	D-WP(C)/7609/2025	KSHIROD KUMAR SAHOO	2025-02-22	1.Address and Designation of O.P.No.2.Not Same In Paragraph-1. 2.Status Of the Petitioner as per the Petition is Not Same
32	D-CRLA/5806/2025	PRASANTA KUMAR NANDA	2025-02-22	1. Receipt showing copy on not served SC Vigilance 2. MATTER NOT CORRECTLY FURNISHED IN THE CAUSE TITLE
33	D-BLAPL/5787/2025	ASHOK KUMAR PRADHAN	2025-02-22	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Age of the petitioner not furnished in V.nama.
34	D-BLAPL/5784/2025	PREMRAJ GOUDA	2025-02-22	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no. 9 not neatly legible.
35	D-BLAPL/5747/2025	PRADEEP KUMAR PRADHAN	2025-02-22	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 48 and 85 not neat.
36	D-BLAPL/5856/2025	PRASHANTA KUMAR NAYAK	2025-02-22	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
37	D-ABLAPL/5798/2025	JENAMANI JEEBAN JYOTI	2025-02-22	4-AFFIDAVIT/VERIFICATION NOT PROPER. 20-VERNACULAR CERTIFICATE NOT FURNISHED. paragraphs of the petition not correct in the declaration.
38	D-ABLAPL/5731/2025	LAMBODOR ACHARI	2025-02-22	NEAT COPY OF PAGE NO 8 TO BE FILED
39	D-WPCRL/5565/2025	SANJEEB KUMAR MISHRA	2025-02-22	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 14-NOT PROPERLY INDEXED. 23-NOMENCLATURE NOT CORRECTLY FURNISHED . May be regd. as WP(c),Provision of law in IA not furnished, 2..Petition not correctly addressed to Honorable Court
40	D-ABLAPL/5760/2025	BIBHUTI BHUSAN MISHRA	2025-02-22	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED NEAT COPY OF PAGE NO 11 TO BE FILED
41	D-WP(C)/7693/2025	GYANENDRA CHANDRA SWAIN	2025-02-22	.Petition not correctly addressed to Honorable Court
42	D-WP(C)/7644/2025	UMAKANT SAHOO	2025-02-22	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Annexure 3 not neat and legible. 2..Petition not correctly addressed to Honorable Court
43	D-WP(C)/7646/2025	UMAKANT SAHOO	2025-02-22	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Annexure 3 not neat and legible. 2.Petition not correctly addressed to Honorable Court

44	D-WP(C)/7558/2025	CHITTA RANJAN PATTNAIK	2025-02-22	D C.FEE OF RS 12/ TO BE FILED 2.REPRESENTATION DT30-01-20225FILED TWO MONTH TIME NOT EXEPIRED
45	D-WP(C)/7565/2025	SHAIK ABDUL NAYEEM	2025-02-22	Petition not correctly addressed to Honorable Court
46	D-WP(C)/7607/2025	KSHIROD KUMAR SAHOO	2025-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
47	D-CRLA/5724/2025	DEEPAK KU SAHOO	2025-02-22	1. Period of Delay 93 days
48	D-WP(C)/7614/2025	MANOJ OJHA	2025-02-22	Page no 12 and 13 not legible .
49	D-WP(C)/7672/2025	BHABANI PRASAD MOHANTY	2025-02-22	.Receipt Showing Serv.copy To ct not Filed.
50	D-WP(C)/7634/2025	PRAFULLA KUMAR KAR	2025-02-22	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. Enrolment Number Not Indicated Wherever Signature Of Such Advocate Appearing In The Petition 2.Authorization with regard to swear the affidavit on behalf of petitioner no-2 not furnished in affidavit.
51	D-WP(C)/7642/2025	UMAKANT SAHOO	2025-02-22	Appointment order no and date mentioned in index under annexure-1 not tally with the no and date indicated vide annexure attached to petition 2..Petition not correctly addressed to Honorable Court
52	D-WP(C)/7566/2025	ANNADA PRASAD MOHANTY	2025-02-22	In Declaration Paragraphs mentioned 1 to 14 seems to be wrong in place of 1 to 18.
53	D-WP(C)/7643/2025	MANORANJAN PADHY	2025-02-22	Enrolment Number Not Indicated Wherever Signature Of Such Advocate Appearing In The Petition
54	D-WP(C)/7669/2025	SANGITA MOHANTY	2025-02-22	Revision case number mentioned in the petition at page 6 under annex.2 not tally to annex.2 as annexed. 2..Petition not correctly addressed to Honorable Court
55	D-WP(C)/7680/2025	CHANDRAKANTA NAYAK	2025-02-22	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Petitioner nos.2 and 3 not executed v.nama nor affidavit made on behalf of co- petitioner (ii)Date of execution of v.nama not furnished
56	D-WP(C)/7661/2025	SUKANTA KUMAR DALAI	2025-02-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
57	D-WP(C)/7622/2025	NIRAJ KUMAR SETHI	2025-02-22	Status of the petitioners not furnished . Complete address of petitioner no 9 not furnished .Page nos 22 to24 not legible .

58	D-CRLA/5751/2025	AJAYA KUMAR NANDA	2025-02-22	Good ground certificate not given.
59	D-CRLA/5776/2025	BINAYA BHUSAN ROUTRAY	2025-02-22	1. Name of victim be not disclosed.
60	D-RSA/7670/2025	DEEPALI MAHAPATRA	2025-02-22	8-CAUSE TITLE NOT IN ORDER. 1.Respondents-1(a) to 1(c) vice sole Appellant in the Lower Appellate Court added as Parties but not yet substituted. 2.R-10 since dead and his L.R substituted as R-14(a) in the Lower Appellate Court not made Party in this Appeal. 3.Hence R-10 be deleted.
61	D-WP(C)/7519/2025	SANKAR PRAASAD PANI	2025-02-22	1.Date mentioned in Annexure-2 does not tally with book marks index index and averment of writ petition.2.Date mentioned in Annexure-10 does not tally with book marks index index and averment of writ petition.3.Authorisation with regard to swear the affidavit on behalf of other petitioners not furnished.4.Page-56 an 58 under Annexure-6 not filed.5.Page-60 under Annexure-7 not filed.
62	D-WP(C)/7540/2025	KSHIROD KUMAR PAHIL	2025-02-22	1.The name of opp.parties in index and vakaltnama not correctly furnished.2.The name of the petitioner not furnished in vakaltnama.3.Xerox attested copy of order under Annexure-2 filed but c.copy there of not filed.